

LCA No. 290/2016

Vishal Rai vs M/s Vishal Retail Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Shri Harsh Aggarwal, AR for the management.

Adjournment sought by AR for the management on the ground that matter is pending before Hon'ble High Court of Delhi and next date before Hon'ble High Court of Delhi is 22.11.2020.

At request, matter stands adjourned for **09.12.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 495/2017

Ramasheesh vs M/s App Ki Society

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for awaiting corrigendum.

Despite efforts, no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **28.09.2020.**

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 873/2017

Vinod Kumar vs M/s Hotel Rockland Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for moving application for amendment in the reference before the Labour Commissioner Office.

Despite efforts, no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **28.09.2020.**

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 2010/2016 6851/2016

Sukhvir Singh vs The Delhi Flour Mills Co. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Ms Manjula Upadhyaya, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

22.09.2020.

VEENA RANI

POLC/RADC

22.08.2020

LCA No. 408/2016

Lekh Ram vs MCD South

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Shri Rajiv Kumar Bhardwaj, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

18.09.2020.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 2775/2016

Dilip Kumar Dass vs M/s mata Chanan Devi Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **26.09.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LC No. 248/2016

Rajesh Kumar vs M/s Shirdi Industries Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **26.09.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 7707/2016

Adiya Nand jha vs M/s Richa and Company

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **09.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LC No. 971/2016

Meenakshi Khanna vs M/s Odeon Builders Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **09.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 864/2017 865/2017

Sompal vs M/s DLF Place Saket

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management No. 2.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

07.11.2020.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 1239/2017

Ran Singh vs M/s Maharashtra Ex Servicemen Corp.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **07.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 44/2019

Rajinder Singh Gusain s M/s The United News of India

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **23.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 2228/2016

Krishnaswamy Gopal vs Indian Hotels Company Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **08.09.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 3552/2016

M K Krishna Kumar vs M/s Delhi Automobiles Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Shri Manu Gupta, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

18.09.2020.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 2274/2016

Rajender Patel vs M/s Nath Traders

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **08.09.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 423/2016

Ram Sumer vs M/s Chankya Sidhartha Gas Company

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

14.09.2020.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 47/2016

Girja Shankar vs M/s G4S Security Service

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The Matter is fixed for ME.

At request, matter stands adjourned for ME on

23.09.2020.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 5509/2016 6555/2016

Saroj Jha & ors. S Ravissant Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **20.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 5410/2016

Brajbhan Sharma vs M/s Annant International

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **21.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 4316/2016 5569/2016 6369/2016

Kapil Dev vs M/s Scot Innovation

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Shri Vivek Chauhan, AR for the management.

The matter is fixed for ME.

MW Shri Sandeep Gupta present in person.

At request, matter stands adjourned for ME on

25.09.2020.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 2175/2016

Ajay Kumar Singh vs M/s Swatantra Bharat Mills

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

23.09.2020.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 7542/2016

Shamsheer Alam vs Directorate of Gurudwara Election

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **28.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LC No. 41/2017

Ramesh Chand vs M/s Taj Trade and Transport Company Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **28.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 3899/2016

Monika Pandey vs M/s Stick Travels Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : Shri Amit Kumar, AR for the workman.

None for the management.

The matter is fixed for arguments on application of management for placing on record corrigendum.

At request, matter stands adjourned for purpose fixed on **23.09.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 34/2016

Shiv Kumar Sharma vs M/s Pearl Drinks Ltd. Etc.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for final arguments on **05.10.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LID No. 782/2016

Mahender Yadav vs M/s Weltech India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte final arguments.

Adjournment sought by AR for the workman on the ground that he wishes to move an application for adducing additional ex-parte evidence.

At request, matter stands adjourned for **21.10.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 121/2017

Satyapal Singh vs M/s Hotel Stallions

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for final arguments on **08.10.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 5496/2016

Sudhir Saluja vs M/s Pitamber Publications

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for taking sample of signature of workman by the handwriting expert.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **16.09.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 5261/2016

Nandkishore & Nandu vs M/s Sagar Rubbers

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is listed for service of Court notice to the
management.

Despite efforts, no one is connected through VC, for
any of the parties, in these circumstances, fresh court notice be issued to
the management to appear before the Court on **18.09.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LIR No. 8769/2016

Dharma Singh vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for clarifications/ further arguments on **09.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020

LC No. 1253/2016 1609/2016 1680/2016 1683/2016 1861/2016
2003/2016

Dhoopraj vs Marbal Crafts

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

22.08.2020.

Present : None for the workman.

None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for clarifications/ further arguments on **06.11.2020**.

VEENA RANI

POLC/RADC

22.08.2020